

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7.C.P.(IB)-988/MB)/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.09.2019**

NAME OF THE PARTIES: Bigbloc Construction Limited

v/s.

Eiffel India Infraprojects Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present and submits that he has filed proof of service. No representation on the side of the Corporate Debtor.

Counsel for the Petitioner is directed to take out one more notice clearly indicating the next date of hearing to the other side and file proof of service. List this matter on 24.09.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)